

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VOVL Limited Date of Commencement of Liquidation: 26-06-2024; List of Stakeholders as on Date: 18-03-2025; Name of IP: Mr. Pravin R Navandar; Process Number: 1; Last 5 digit of registration number: 10027

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		5793455.30		5793455.30				NA
2	Liquidation costs incurred till date		16128		16128				NA
3	Secured financial creditors	13	572399170011.2 2	13	306406705741.33			265992464269. 89	Annexure 3
4	Unsecured financial creditors	1	134102192	1	134102192				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		14	572539081786.52	14	306546617516.63	0	0	265992464269.89	